COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 49 OF 2016

Dated: 6th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Neyveli Lignite Corporation Ltd. …. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.2

ORDER

Admit. Issue notice to the Respondents returnable on 12.05.2016. Dasti in addition is permitted.

List the matter on ***12.05.2016.*** In the meantime, learned counsel for the respondents may file reply on or before 04.05.2016 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk